

Loan to economically weaker persons by KVIC

270. SHRIMATI RAJANI PATIL:

SHRI D.P. TRIPATHI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state the details of loan provided to economically weaker persons through Khadi Boards of Khadi and Village Industries Commission (KVIC) during the last three years in Maharashtra?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA): Khadi and Village Industries Boards (KVIBs) of States/Union Territories (UTs) function under the administrative control of respective States/UTs and Khadi and Village Industries Commission (KVIC) provides some financial assistance to KVIBs under various schemes.

At present there are no schemes whereby KVIC provides loan to economically weaker persons. However, Government in the Ministry of Micro, Small and Medium Enterprises (MSME) has been implementing a credit-linked subsidy programme named Prime Minister's Employment Generation Programme (PMEGP) from 2008-09 through KVIC, KVIBs and District Industries Centres (DICs) for generating self-employment by setting up of micro-enterprises in the non-farm sector throughout the country including in Maharashtra. KVIC is the national nodal agency for the programme. Under the programme, general category beneficiaries can avail of margin money subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as scheduled castes, scheduled tribes, OBCs, minorities, women, ex-servicemen, physically handicapped, beneficiaries belonging to North Eastern Region, hill and border areas, etc., the margin money subsidy is 35% in rural areas and 25% in urban area. The maximum cost of project is Rs. 25 lakh in the manufacturing sector and Rs. 10 lakh in the service sector. The number of units assisted and margin money subsidy provided under PMEGP during the last three years in Maharashtra is given below:

Year	Margin Money Subsidy provided (Rs. lakh)	Number of units assisted
1	2	3
2010-11	5244.46	4848
2011-12	4548.95	2705
2012-13	6828.23	2948

Development of small scale industries in the country

271. SHRI N. BALAGANGA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Government has made any assessment of the development of small scale industries in the country;
- (b) if so, the details thereof, and the outcome thereon;
- (c) the steps taken by Government in this regard;
- (d) whether Government is aware that this sector is suffering from lack of technological development; and
- (e) if so, the details thereof, alongwith the steps taken by Government to equip this sector with high technological development?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA): (a) to (c) A Prime Minister's Task Force on MSMEs, constituted under the chairmanship of Principal Secretary to the Prime Minister, looked into the constraints which were affecting the development of Micro, Small and Medium Enterprises (MSME) sector. To overcome these constraints, the Task Force gave recommendations in various areas like credit, taxation, labour, infrastructure, technology, skill development, marketing etc. Many of the recommendations of the Task Force have been implemented for further